

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2019
IA(I.B.C)/1198(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PROGRESS CULTIVATION LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Udit Agarwal, Adv.

] For Applicant

Mr. Pankaj Kedia, Liquidator-in person

ORDER

1. Ld. Counsel for the applicant present.
2. IA(I.B.C)/1198(KB)2024
 - a. This Application has been filed by the liquidator for taking on record 7th and Final Progress Report which is at Page No.10 onwards. The same is accompanied by an affidavit of liquidator which is at Page No.7. The 7th and Final Progress Report is taken on record and this IA is accordingly **allowed and disposed of.**
3. Post this matter on **01.08.2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**